

the State Governments the requisite quantity of freeze dried vaccine, which is being received free of cost from the U.S.S.R.

The control and ultimate eradication of cholera can be achieved only through an all-round improvement in environmental sanitation, with special reference to proper disposal of sewage and provision of safe water supplies in areas where cholera is endemic. During the Second Five Year Plan an amount of Rs. 53.00 lakhs was paid to the Orissa Government as loan for execution of 8 Urban Water Supply and one Drainage Schemes. An amount of Rs. 23.87 lakhs was given to the State as loan during 1961-62.

So far as Rural Water Supply Schemes of the State are concerned, grants-in-aid amounting to Rs. 6.00 lakhs and Rs. 54.06 lakhs were paid to the State Government during the First Five Year Plan and Second Five Year Plan period respectively.

Family Planning Centres in Orissa

2192. Shri Ulaka: Will the Minister of Health be pleased to state:

(a) the number of family planning centres opened so far in Orissa;

(b) the amount of expenditure incurred so far;

(c) the number of centres proposed to be opened during the Third Five Year Plan period; and

(d) the amount likely to be spent thereon?

The Minister of Health (Dr. Sushila Nayar): (a) to (d). The family planning centres in Orissa are reported to be 60 rural and 28 urban. The required information is being collected and will, when available, be laid on the table of the Sabha.

Development and Extension of Roads in Orissa

2193. Shri Ulaka: Will the Minister of Transport and Communications be pleased to state:

807 (A) L.S.D.—3.

(a) the amount of grant received by Orissa Government from the Central Road Fund till March 1962 for road development schemes in the State:

(b) the amount allocated to Orissa during the Third Five Year Plan;

(c) whether Government of Orissa have represented to Central Government for more financial aid for development and extension of roads in the State; and

(d) if so, the action taken or proposed to be taken by Central Government?

The Minister of Transport and Communications (Shri Jagjivan Ram): (a) Rs. 77.84 lakhs.

(b) and (c). The amount allocated to the State Government of Orissa from the Central Road Fund (Ordinary) Reserve during the Third Five Year Plan is Rs. 16 lakhs. A programme of works to be taken up against this sum was called for from the State Government in July 1961. It is still awaited.

(d) Does not arise.

Community Development Programmes

2194. Shri Ulaka: Will the Minister of Community Development, Panchayati Raj and Co-operation be pleased to state:

(a) whether Government are considering to give priority for the development of road transport, education and family planning under the Community Development Programmes;

(b) if so, the details thereof;

(c) whether the attention of Government has been drawn towards the backwardness of Orissa in rural transport and communications; and

(d) if so, the action taken or proposed to be taken by Central Government?

The Deputy Minister in the Ministry of Community Development, Panchayati Raj and Co-operation (Shri

B. S. Murthy): (a) Though, top priority is given to agriculture including animal husbandry and rural industrialisation, programmes relating to road transport, education and family planning are paid due attention.

(b) As in the statement laid on the Table. [See Appendix III, annexure No. 54].

(c) and (d). Matters concerning rural transport and Communication are primarily dealt with by the State Government and Panchayati Raj institutions. Central assistance wherever necessary and practicable is made available according to the programmes drawn by the State Government.

Mobile Post Offices in Patna

2195. Shri Shree Narayan Das: Will the Minister of Transport and Communications be pleased to state:

(a) whether there is any proposal under consideration for the introduction of Mobile Post Offices in Patna; and

(b) if so, when a final decision is likely to be taken?

The Minister of Transport and Communications (Shri Jagjivan Ram):

(a) No, Sir.

(b) Does not arise.

इस्पात के पैकिंग के नियम

२१९६. { श्री म० ला० द्विवेदी :
 { श्री स० चं० साहू, नन्त :

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रेलवे में इस्पात के पैकिंग के नियम ऐसे सख्त हैं कि इस्पात के कारखाने वालों को एक रुपया प्रति टन अधिक व्यय करना पड़ता है ;

(ख) क्या इन नियमों में उचित हेर-फेर करने का विचार है ; और

(ग) यदि हां, तो कब तक ?

रेल मंत्रालय में उपसत्री (श्री शाहनवाज खां) : (क) उठाईगीरी की घटनाओं को कम करने और रास्ते में माल की कथित कमी के प्रश्न को लेकर माल भेजने वाले, पाने वाले और रेलवे के बीच झगड़ा रोकने के उद्देश्य से पैकिंग की शर्त निर्धारित की गयी है। यह शर्त भूतपूर्व इस्पात, लौहा और ईंधन मंत्रालय की सलाह से ऐंगल, छड़, राड आदि ढांचा बनाने के काम आने वाले कुछ हल्के लोहे या इस्पात के लिये निर्धारित की गयी है जब वे खुले माल-डिब्बों में लादे जाते हैं। पैकिंग की इस शर्त के अधीन जो माल भेजा जाता है, उस पर लौहा और इस्पात नियंत्रक ने पंजीकृत उत्पादकों को उपयोक्ताओं से प्रति टन १ रुपया अधिक लेने की अनुमति दी है। लेकिन पैकिंग की यह शर्त अनिवार्य नहीं है।

(ख) जो नहीं।

(ग) सवाल नहीं उठता।

आयुर्वेदिक चिकित्सा प्रणाली

२१९७. { श्री प्रकाशवीर शास्त्री :
 { श्रीमती मिनीमाता :

क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या आयुर्वेदिक चिकित्सा प्रणाली को प्रोत्साहन देने के लिये सरकार ने कोई योजना तैयार की है ;

(ख) आयुर्वेद के उच्चस्तरीय पठन-पाठन के लिये भी क्या सरकार कुछ विचार कर रही है ;

(ग) श्रीलंका में आयुर्वेद को प्रोत्साहन देने के लिये जो परोक्षण और प्रबन्ध किये जा रहे हैं, सरकार के पास क्या उन से लाभ उठाने का कोई प्रस्ताव है ;

(घ) यदि हां, तो उसका विवरण क्या है ?